

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s).11063-11067/2022

KRISHNA MURARI, AND ORS. ETC., ETC.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

SLP(Crl) No. 11879/2022 (II)

(IA No.175217/2022-CONDONATION OF DELAY IN FILING and IA No.175220/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.175218/2022-EXEMPTION FROM FILING O.T. and IA No.175215/2022-CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS)

Date : 24-01-2023 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Shubham Saxena, Adv. (Mentioned by)

Dr. Sushil Balwada, AOR

Mr. Dhruv Gautam , AOR

For Respondent(s) Mr. Rohit K. Singh, AOR

UPON being mentioned the Court made the following
O R D E R

SLP (Crl) No. 11879/2022

List after two weeks.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)